



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	<a href="#">WP(C)/6338/2024</a> B/O	SASANKA SEKHOR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	SC, HIGHER EDU
<b>ORDERS</b>				
57	<a href="#">Cont.Cas(C)/290/2024</a> FIXED	JAYANTA BORUAH <b>Versus</b> RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S C KEYAL
58	<a href="#">I.A.(Civil)/2525/2024</a> FIXED in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
	<b>WITH</b> <a href="#">WP(C)/2681/2024</a>	LAKHIMI PHUKAN AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 29/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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37)	MR. A M DUTTA	02-12-2024	To	02-12-2024
38)	MR. M RAHMAN	29-11-2024	To	04-12-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./3316/2024</a> FIXED	PAPU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
<b>BAIL HEARING</b>				
22	<a href="#">AB/1809/2024</a> FIXED	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
23	<a href="#">AB/2471/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GIASUDDIN ALIAS GIYASH UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
24	<a href="#">AB/2949/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BHORAT BORBORA @ BHARAT BORBORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	MR B BORA (R-2) MR P S RAJA (R-2) MR A B DUTTA (R-2) PP, ASSAM
<b>ORDERS</b>				
25	<a href="#">Bail Appln./3008/2024</a> WITH CASE RECORD(SCANNED COPY), BY SLIP	BADRUZ ZAMAN CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
26	<a href="#">Bail Appln./3145/2024</a> BY SLIP	MIJANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
27	<a href="#">Bail Appln./3420/2024</a> WITH CASE RECORD(SCANNED COPY), BY SLIP	JAHEDEL ISLAM @ JAHED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
44	<a href="#">WP(C)/4459/2024</a> B/O	SANTOSH BISWAS <b>Versus</b> THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANR	MR. V PANDEY MR P BHARDWAJ	MR. S S ROY(R-1,2) MR. S BORTHAKUR (R-1,2) SC, H P C L
<b>MOTION</b>				
45	<a href="#">WP(C)/6342/2024</a> B/O	FLEXITUFF DIRD JV <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. A K SINGH MR. D S SINGH MR A I TALUKDAR	GA, ASSAM SC, WATER RESOURCE
46	<a href="#">WP(C)/6344/2024</a> B/O	FLEXITUFF DIRD JV <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. A K SINGH MR. D S SINGH MR A I TALUKDAR	GA, ASSAM SC, WATER RESOURCE
47	<a href="#">WP(C)/6345/2024</a> B/O	FLEXITUFF VENTURES INTERNATIONAL LTD <b>Versus</b> STETA OF ASSAM AND ORS	MR. D DAS SR. ADV MR. A K SINGH MR. D S SINGH MR A I TALUKDAR	GA, ASSAM SC, WATER RESOURCE

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
53	<a href="#">WP(C)/7203/2023</a> B/O	BIRENDRA LAL AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. G PEGU DY.S.G.I.
<b>ADMISSION</b>				
54	<a href="#">WP(C)/6693/2023</a> FIXED	LUKU KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	DR G J SHARMA MR C M KIKON	SC, APDCL
<b>ORDERS</b>				
55	<a href="#">I.A.(Civil)/3130/2024</a> FIXED in <a href="#">WP(C)/2969/2023</a> <b>WITH</b> <a href="#">WP(C)/2969/2023</a>	ANURAG SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
		ANURAG SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
<b>HEARING</b>				
56	<a href="#">WP(C)/4376/2020</a> PART-HEARD, FIXED	MD. ZAMIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
47 <a href="#">I.A.(Civil)/3206/2024</a> FIXED, WITH LCR in <a href="#">WP(C)/6697/2023</a>	ALI AKBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b>WITH</b> <a href="#">WP(C)/6697/2023</a>	ALI AKBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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21)	MR. B K JAIN	27-11-2024	To	30-11-2024
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35)	MR M Z AHMED	02-12-2024	To	02-12-2024
36)	MS B DUTTA	02-12-2024	To	02-12-2024
37)	MR. A M DUTTA	02-12-2024	To	02-12-2024
38)	MR. M RAHMAN	29-11-2024	To	04-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE DEVASHIS BARUAH AND HONOURABLE  
MR. JUSTICE MRIDUL KUMAR KALITA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
13	<a href="#">CRL.A(J)/12/2020</a>	SUNIL MANKI MURA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
14	<a href="#">CRL.A(J)/24/2022</a> 2 Y 11 M 16 D :	DIPAK URANG <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
15	<a href="#">CRL.A(J)/84/2022</a> 2 Y 4 M 28 D :	MD. ANAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S BARPUJARI (Amicus Curiae)	PP, ASSAM
16	<a href="#">CRL.A(J)/109/2022</a> 2 Y 3 M 7 D :	NIM DAIMARY @ MOHIM <b>Versus</b> THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
17	<a href="#">Crl.A./181/2022</a> 2 Y 8 M 20 D :	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1202/2023</a> <b>in</b> Crl.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM,	MR P SHARMAH MR P SONOWAL MR R CHETRY	PP, ASSAM
<b>ORDERS</b>				
18	<a href="#">I.A.(Crl.)/32/2024</a> WITH LCR - 5 (FIVE) FILES, FIXED <b>in</b> Crl.A./5/2024 <b>WITH</b> <a href="#">Crl.A./5/2024</a>	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./5/2024</a>	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	<a href="#">Crl.A./466/2023</a>	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM

**Versus**  
THE STATE OF ASSAM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[ For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
2	<a href="#">WP(C)/3665/2023</a>	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2305/2023</a> in WP(C)/3665/2023	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 29/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
63	<a href="#">Cont.Cas(C)/520/2024</a> FIXED	BISHNUMAYA DEVI <b>Versus</b> GYANENDRA DEV TRIPATHI AND 3 ORS	MR. R BORA MS R MEDHI	MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
64	<a href="#">WP(C)/5675/2024</a> FIXED	AYESHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
65	<a href="#">WP(C)/6119/2024</a> FIXED	BALJIT SINGH AND ANR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, GMC
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
66	<a href="#">WP(C)/1572/2024</a> FIXED	JAMINI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
<b>HEARING</b>				
67	<a href="#">Review.Pet./39/2024</a> BY SLIP, IN WP(C)/7022/2023 (D/O)	MUSSTT HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR P KATAKI (r-6) SC, AG MRS R BEGUM (r-6) MS. A LALA (r-6)

LEAVE NOTE OF ADVOCATES FOR 29/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
40	<a href="#">CRP(IO)/492/2024</a> B/O	MD. ALI IMAM <b>Versus</b> MD. HASEN ALI @ ABU HASEN FARUKI AND ANR	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
<b>BAIL HEARING (BA)</b>				
41	<a href="#">Bail Appln./3429/2024</a> WITH OFFICE NOTE, FIXED	AKASH YADAV @ AKASH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">CRP(IO)/292/2023</a> B/O	SAMOSTOBHAN BIBI AND 8 ORS. <b>Versus</b> HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
43	<a href="#">CRP(IO)/73/2024</a> B/O	JURE BALA RAY AND ANR <b>Versus</b> BHELU BALA RAY AND 16 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	MR. B J MUKHERJEE(R- 8,9,10,11,12,13,14,15,17) MS R SAHA (R-8,9,10,11,12,13,14,15,17)

LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-III, IV AND V**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
55 <a href="#">WP(C)/7241/2013</a> AT 2:00 PM	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
<b>WITH</b> <a href="#">MC/833/2015</a> in WP(C)/7241/2013	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
56 <a href="#">WP(C)/7014/2022</a>	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
<b>WITH</b> <a href="#">WP(C)/4975/2022</a>	ABHINAV MITTAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
58 <a href="#">WP(C)/5993/2024</a>	FARIDA KHANOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, P AND R.D. GA, ASSAM
<b>WITH</b> <a href="#">WP(C)/3613/2024</a> CAVT. NO. 06562/024,	MD. ANSER ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
<b>WITH</b> <a href="#">WP(C)/3615/2024</a>	KADAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
<b>WITH</b> <a href="#">WP(C)/3632/2024</a>	MD. ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
<b>WITH</b> <a href="#">WP(C)/3649/2024</a>	PADMA KANTA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.

63	<b>WITH</b> <a href="#">WP(C)/3663/2024</a>	RAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
64	<b>WITH</b> <a href="#">WP(C)/4076/2024</a>	SHAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI MR M SHELIM(R-7) MR M Z SHAHR-7)
65	<b>WITH</b> <a href="#">WP(C)/4311/2024</a>	APURBA KR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
66	<b>WITH</b> <a href="#">WP(C)/4313/2024</a>	GAUTOM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
67	<b>WITH</b> <a href="#">WP(C)/4481/2024</a>	MD. AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D. MR. A SARMA (R-6) MR. M HUSSAIN(R-6) MR. K KALITA(R-6) MR. LENTSO(R-6) MS G SWAMI(R-6)
68	<b>WITH</b> <a href="#">WP(C)/4824/2024</a>	PUNYA KUMAR PATAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. M K HUSSAIN MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
69	<b>WITH</b> <a href="#">WP(C)/5601/2024</a>	MD. MARUF SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, P AND R.D. GA, ASSAM
70	<b>WITH</b> <a href="#">WP(C)/5724/2024</a>	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM MR. J AHMED(R-7) MS A HUSSAIN(R-7) H G DAISY (R-7)
71	<b>WITH</b> <a href="#">WP(C)/5745/2024</a>	MOHANTA DEWRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, P AND R.D.
72	<b>WITH</b> <a href="#">WP(C)/5858/2024</a>	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
73	<b>WITH</b> <a href="#">WP(C)/5859/2024</a>	BULBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
		<b>ADMISSION</b>		
74	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p- 3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P- 1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.

75	<a href="#">WP(C)/5037/2016</a> FIXED	JONE MEDHI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
76	<a href="#">WP(C)/1008/2018</a> FIXED	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE
77	<a href="#">WP(C)/5538/2023</a> FIXED	RAVI DEY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, CO OP
78	<a href="#">WP(C)/5560/2023</a> FIXED	NABA KISHOR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR. S BANIK (r-6) MR. A DHAR (R-2) MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
79	<a href="#">WP(C)/6812/2023</a> FIXED	MONTOSH PAUL <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY	DR. B AHMED (r-8) GA, ASSAM MR. K K PARASAR (r-1) MR A U AHMED (r-8) MS. H SARMA (r-8) DY.S.G.I.
80	<a href="#">WP(C)/7154/2023</a> FIXED	SUBHASH MARAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, AG
81	<a href="#">WP(C)/1481/2024</a> FIXED AT 2:00 P.M.	NRIPEN SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. M ISLAM (R7) SC, HEALTH
82	<a href="#">WP(C)/4294/2024</a> FIXED	NITUL BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM DY.S.G.I. SC, POWER GRID
83	<a href="#">WP(C)/6013/2024</a> FIXED	ARJUN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DAS MR. M J GOGOI MS. F AHMED	GA, ASSAM
<b>BAIL HEARING (BA)</b>				
84	<a href="#">Bail Appln./3068/2024</a> WITH OFFICE NOTE, CASE RECORD (SCANNED COPY), FIXED	SMTI. LALPIAN MAWII @ KHUMI KHABUG <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
85	<a href="#">I.A.(Civil)/3693/2024</a> CONNECTED WITH ITEM NO. 18 OF THE DAILY CAUSE LIST in WP(C)/4970/2020	DEEPA GOGOI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P MAHANTA	GA, ASSAM DY.S.G.I. SC, NHIDC

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
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10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
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31)	MRS. B SARKAR	03-12-2024	To	06-12-2024
32)	MRS. K DEVI	29-11-2024	To	09-12-2024
33)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
34)	MR. A K PURKAYASTHA	29-11-2024	To	29-11-2024
35)	MR M Z AHMED	02-12-2024	To	02-12-2024
36)	MS B DUTTA	02-12-2024	To	02-12-2024
37)	MR. A M DUTTA	02-12-2024	To	02-12-2024
38)	MR. M RAHMAN	29-11-2024	To	04-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
26	<a href="#">Crl.A./149/2005</a> (AT 2:00 PM)	PRANA RANJAN BHATTACHARJEE <b>Versus</b> CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
27	<b>WITH</b> <a href="#">Crl.A./175/2005</a>	MRITUNJOY GHOSE <b>Versus</b> C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
28	<a href="#">WP(C)/7220/2015</a> (AT 2:00 PM)	LEDO TEA CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
29	<b>WITH</b> <a href="#">WP(C)/1586/2015</a>	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
30	<a href="#">Crl.Pet./276/2024</a> (AT 2:00 PM)	AYNUL HAQUE LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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33)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
34)	MR. A K PURKAYASTHA	29-11-2024	To	29-11-2024
35)	MR M Z AHMED	02-12-2024	To	02-12-2024
36)	MS B DUTTA	02-12-2024	To	02-12-2024
37)	MR. A M DUTTA	02-12-2024	To	02-12-2024
38)	MR. M RAHMAN	29-11-2024	To	04-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
54	<a href="#">Bail Appln./3269/2024</a> FIXED	ANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	<a href="#">Bail Appln./3067/2024</a> WITH OFFICE NOTE, FIXED	GOBINDA BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<b>ORDERS</b>				
56	<a href="#">Crl.Rev.P./367/2024</a> B/O	DIPAK CH DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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33)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
51	<a href="#">Bail Appln./3608/2024</a> CONNECTED WITH ITEM NO 35 IN THE DAILY CAUSE LIST	JEHIRUL ISLAM @ RAJA <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
<b>ADMISSION</b>				
52	<a href="#">Crl.Pet./1088/2023</a> B/O	MOTIUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
53	<a href="#">Crl.Pet./185/2024</a> B/O	RAJAN LOHIA AND ANR <b>Versus</b> KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS
54	<a href="#">Crl.Pet./772/2024</a> WITH LCR (ONE FILE). FIXED.	NEPAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	MR. R DE (R-2) MS. D PATHAK (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	<a href="#">Bail Appln./3208/2024</a> FIXED	KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
56	<a href="#">Bail Appln./3492/2024</a> FIXED	SANKAR SAHA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION,	MR. N J DUTTA MR A BASUMATARY	SC, CBI
<b>ORDERS</b>				
57	<a href="#">I.A.(Crl.)/1087/2024</a> B/O in Crl.Rev.P./154/2024	ZINNAT ALI <b>Versus</b> ISMAIL SIKDAR @ ISMAIL HUSSAIN	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR SARFRAZ NAWAZ

**WITH**  
[Crl.Rev.P./154/2024](#)

ISMAIL SIKDAR @ ISMAIL HUSSAIN  
**Versus**  
ZINNAT ALI

MR. SURAJIT DAS  
MR A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
SAMIM RAHMAN

MR. M U MONDAL  
MD. I H KHAN  
MR K ISLAM  
MR A ALIM SK  
MR. A W MONDAL

**WITH**  
[I.A.\(Crl.\)/371/2024](#)  
**in** Crl.Rev.P./154/2024

ISMAIL SIKDAR @ ISMAIL HUSSAIN  
**Versus**  
ZINNAT ALI

MR. SURAJIT DAS  
MR A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
SAMIM RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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34)	MR. A K PURKAYASTHA	29-11-2024	To	29-11-2024
35)	MR M Z AHMED	02-12-2024	To	02-12-2024
36)	MS B DUTTA	02-12-2024	To	02-12-2024
37)	MR. A M DUTTA	02-12-2024	To	02-12-2024
38)	MR. M RAHMAN	29-11-2024	To	04-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,29th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-III AND IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
44 <a href="#">WP(C)/2188/2020</a> AT 2:00 P.M. BY SLIP	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r-4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
45 <a href="#">WP(C)/4997/2020</a> FIXED	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE GA, ASSAM
46 <a href="#">WP(C)/3871/2023</a> AT 2:00 P.M. BY SLIP	LACHIT CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
<b>ORDERS</b>			
47 <a href="#">Cont.Cas(C)/339/2023</a> FIXED	BINIT KALITA <b>Versus</b> DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
48 <a href="#">Cont.Cas(C)/148/2024</a> B/O	KISHOR KUMAR KANOO AND 10 ORS. <b>Versus</b> DIGANTA BARUAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
49 <a href="#">Cont.Cas(C)/458/2024</a> FIXED	ABUL KASHEM PRODHANI <b>Versus</b> J. B. EKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	MR B SINHA (R-7) MR. K KONWAR MR. K KONWAR MR. K KONWAR MR. B GOGOI(R-3) MS. N BORAH MS. N BORAH MS. N BORAH MR B DEURI (R-5) MR P NAYAK(R-3) MR S DUTTA(R-1,4) MR S DUTTA(R-1,4) MR A CHALIHA (R-3) MR. H ISLAM(R-7)

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

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[ For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

2	<a href="#">WP(C)/7982/2015</a> PART-HEARD, BY SLIP	DR. KISHOR KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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38)	MR. M RAHMAN	29-11-2024	To	04-12-2024





# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR FRIDAY, THE 29<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 14]

[ **THE SPECIAL DIVISION BENCH AND SINGLE BENCH  
OF HON'BLE MR. JUSTICE D.BARUAH WILL SIT AFTER  
RISING OF THIS BENCH**

**COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]**

## JUDGMENT

- |    |  |   |                         |  |
|----|--|---|-------------------------|--|
| 1. | WA/5/2021  | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. DARKUNGA AND 162 ORS        | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA  |
| 2. | <b>WITH</b><br>WA/6/2021                                   | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. LALTHAMANGA AND 53<br>ORS   | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA  |
|    | <b>WITH</b><br>I.A.(CIVIL)/176/2024<br><b>IN</b> WA/6/2021 | STATE OF MIZORAM AND 3<br>ORS.<br><b>VERSUS</b><br>SH LALTHAMANGA AND 53<br>ORS.  | ADDL. AG/GA,<br>MIZORAM | MR A.R. MALHOTRA   |
| 3. | <b>WITH</b><br>WA/7/2021                                   | STATE OF MIZORAM AND 2<br>ORS<br><b>VERSUS</b><br>SH. MALSAWMA AND 229 ORS        | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA  |
| 4. | <b>WITH</b><br>WA/8/2021                                   | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. NGURTHANMAWIA AND 34<br>ORS | ADDL. AG/GA,<br>MIZORAM | MR C LALRAMZAUVA SR.<br>ADV.<br>MR A.R. MALHOTRA<br>MS. JULIANA<br>LALHMANGAIHI<br>MR L LALNUNSIAMA<br>MR. C TLANTHIANGHLIMA |

- |    |                           |  |                         |   |
|----|---------------------------|--|-------------------------|---|
| 5. | <b>WITH</b><br>WA/9/2021  | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. MANGLIANTHANGA AND 33<br>ORS | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA<br>MR LALFAKAWMA<br>MR T LALZEKIMA<br>MS ANNIE LALENKAWLI<br>MS. LALROPARI<br>MS.RINDUHAWMI<br>MS. LALREM RUATI<br>RENTHLEI<br>MS. PRICILLA<br>LALLAWMSANGI<br>SOLO                 |
| 6. | <b>WITH</b><br>WA/10/2021 | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. VANLALLIANA AND 70 ORS       | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA   |
| 7. | <b>WITH</b><br>WA/11/2021 | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. MITINPAWLA AND 16 ORS        | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA<br>MR LALFAKAWMA<br>MR T LALZEKIMA<br>MS ANNIE LALENKAWLI<br>MS. LALROPARI<br>MS.RINDUHAWMI<br>MS. LALREM RUATI<br>RENTHLEI<br>MS. PRICILLA<br>LALLAWMSANGI SOLO                    |
| 8. | <b>WITH</b><br>WA/12/2021 | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. C. ZARMAWIA AND 45 ORS       | ADDL. AG/GA,<br>MIZORAM | MR LALFAKAWMA<br>MR LALFAKAWMA<br>C LALRINENGA<br>MR T LALZEKIMA<br>MS ANNIE LALENKAWLI<br>MS. LALROPARI<br>MS.RINDUHAWMI<br>MS. LALREM RUATI<br>RENTHLEI<br>MS. PRICILLA<br>LALLAWMSANGI<br>SOLO |
| 9. | <b>WITH</b><br>WA/13/2021 | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>SH. LALREMKUNGA AND 21<br>ORS    | ADDL. AG/GA,<br>MIZORAM | MR C LALRAMZAUVA SR.<br>ADV.<br>MR A.R. MALHOTRA  |
| 10 | <b>WITH</b><br>WA/11/2022 | STATE OF MIZORAM AND 3<br>ORS<br><b>VERSUS</b><br>R.LALHMINGSANGA AND 11<br>ORS.   | ADDL. AG/GA,<br>MIZORAM | MR J C LALNUNSANGA<br>FOR R1 – R11<br>MS. BABY LALDUHSANGI<br>MR. LALROKUNGA PAUTU<br>MR. LALBIAKFELA RALTE   |

11	<b>WITH</b> WA/12/2022	STATE OF MIZORAM AND 2 ORS <b>VERSUS</b> C.ROCHUNGNUNGA AND 2 ORS.	ADDL. AG/GA, MIZORAM	MR. VANLALNGHAKA
12	CRL.A.(J) 13/2024	SH. LALHMINGSANGA <b>VERSUS</b> THE STATE OF MIZORAM AND ANR.	MRS. EMILY L. CHHANGTE (AMICUS CURIAE)	MR. LALRAMDINTHARA (AMICUS CURIAE) FOR R2 P.P./ADDL.PP, MIZORAM



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST –I ]

[ FOR FRIDAY, THE 29<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

[AT 2:00 PM]

BEFORE

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

[COURT NO: 23]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## JUDGMENT

- |  |  |   |   |
|--|--|---|---|
| 1. CRP 10/2022                                       | SRI TSERING AND 8 ORS.<br><b>VERSUS</b><br>SRI SANGE TSERING @<br>BONPU AND 2 ORS. | ADAM TATAK<br>BEDANTA KAUSHIK<br>DORJEE TSERING<br>SERMUPA  | HERO TAYO<br>LISSING PERME<br>WINTET SAWIN<br>KRISHNA DUBEY<br>A LAMNIO<br>A PERME  |
| 2. FAO 3/2023  | OTENG JONGKEY AND 4<br>ORS.<br><b>VERSUS</b><br>ONI ALEE AND ANR.                  | TAPI OMO<br>BEDANTA KAUSHIK<br>P BORAH  | CHORPOK MODI<br>A SARING<br>UTTAM DEKA<br>BOMYOM ORI<br>MAJI DUI<br>NABAM CHATUM<br>TAME RIMI<br>N TANIA<br>K GARA<br>M TUNAR |
| <b>WITH</b><br>IA(C)/91/2023<br><b>IN</b> FAO/3/2023 | OTENG JONGKEY AND 4<br>ORS.<br><b>VERSUS</b><br>ONI ALEE AND ANR.                  | TAPI OMO<br>BEDANTA KAUSHIK<br>P BORAH  |   |
| 3. CRL.REV.P./4/2023                                 | TECHI KAK<br><b>VERSUS</b><br>TAYA CHUMI AND ANR.                                  | KHODA TAMA<br>HINTI JERAM<br>SUMIT CHHETRI<br>HABUNG AAPE<br>J TSERING<br>G KAMDUK<br>N TAJUNG<br>T LAMPUNG<br>D RIBA<br>R BARMAN | MARTO KATO<br>P P OF AP<br>M K CHOUDHURY<br>M TANGA   |

**WITH**

IA(CRL)/43/2023

**IN** CRL.REV.P./4/2023

TAYA CHUMI

**VERSUS**

TECHI KAK AND ANR.

MARTO KATO

M TANGA

KHODA TAMA

P P OF AP

4. FAO/1/2024

DIBYA JYOTI NEOG

**VERSUS**

EJUM KARBAK

TAME RIMI

M HUSSAIN

M HAZARIKA

D MEDHI

P SARMA